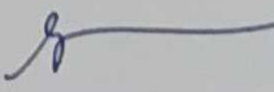


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
14-06-2021**

| Morning Session 11 am to 2 pm | Afternoon Session 2.45 pm to 5.45pm |
|---|---|
| To hear 1. O.S. 1206/2011 2. O.S. 1493/2012 3. O.S. 23/2014 4. O.S. 212/2014 5. FDP 12/2019 6. O.S. 1656/2019 7. Misc 26/2021 8. Ex 22/2021 9. O.S. 965/2021 10. O.S.1470/2018 Arguments 11. R.A. 93/2011 12. M.A. 21/2021 13. M.A. 22/2021 | - |

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru
11/6/2021

Cause list dated 14.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

| Sl.No. | Morning Session | Sl.No. | Afternoon |
|--------|-----------------|--------|-----------|
| | Hearing | | |
| 1. | OS. 1798/2019 | | |
| 2. | OS. 628/2020 | | |
| 3. | OS. 43/2021 | | |
| 4. | OS. 248/2021 | | |
| 5. | OS. 255/2021 | | |
| 6. | OS. 896/2021 | | |
| 7. | OS. 966/2021 | | |
| | Arguments | | |
| 8. | OS. 340/2000 | | |
| 9. | OS. 1712/2004 | | |
| 10. | OS. 1185/2010 | | |
| | Orders | | |
| 11. | OS. 972/2021 | | |

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru


Cause list dated 14.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

| Sl.No. | Morning Session | Sl.No. | Afternoon |
|--------|-----------------|--------|--------------|
| | Hearing | | Hearing |
| 1. | FDP. 17/2005 | 1. | MC. 354/2020 |
| 2. | OS. 2999/2005 | 2. | OS.960/2021 |
| 3. | OS. 10/2010 | 3. | OS.973/2021 |
| 4. | OS. 416/2010 | | |
| 5. | OS. 770/2010 | | |
| 6. | OS. 18/2011 | | |
| 7. | OS. 929/2011 | | |
| 8. | OS. 725/2013 | | |
| 9. | OS. 626/2016 | | |
| 10. | OS.1028/2017 | | |
| 11. | OS. 1074/2018 | | |
| 12. | OS. 1452/2019 | | |
| 13. | Ex. 72/2019 | | |
| 14. | OS. 1077/2020 | | |
| 15. | Ex. 35/2020 | | |

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the court of the **IV Addl. Senior Civil Judge,**
Bengaluru Rural District, Bengaluru,
The following cases are posted to **14-06-2021**
V.C link for IVASCJ, BRD,
(<https://meet.jit.si/4ascjrural>)

| Morning Session 11 am to 2 pm | Afternoon Session 2.45 pm to 5.45 |
|--|--|
| Arguments 1.O.S.1401/2009 2. FDP14/2011 3.R.A.77/2013 4.R.A.129/2013 5.R.A.119/2012 6. O.S.222/2013 7. P and Sc 3/2018 | Arguments 1.O.S.1136/2018 2. M.A. 23/2019 3. R.A.134/2013 4. O.S.1065/2004 5. R.A.25/2013 6. O.S.177/2008 7.O.S.910/2021 |
| To hear on IAs 1.O.S.1561/2013 2. Misc62/2015 3.O.S.1694/2018 4. Ex.29/2015 5. O.S.116/2016 6. M.C.181/2018 | To hear on IAs 1. O.S.1235/2018 2. R.A.70/2019 3. O.S.752/2021 4. O.S.881/2015 5. Rev 4/2009 6. O.S.1618/2017 |

IV ASCJ  11.06.2021
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 14-06-2021

| I Session (Morning) | II Session (Afternoon) |
|----------------------------|-------------------------------|
| <u>HEARING</u> | <u>HEARING</u> |
| 1. OS. 318/2006 | 1. OS. 1316/2015 |
| 2. OS. 1880/2007 | 2. OS. 1671/2015 |
| 3. OS. 1324/2008 | 3. OS. 391/2016 |
| 4. OS. 2075/2008 | 4. OS. 1287/2016 |
| 5. OS. 254/2012 | 5. OS. 1483/2020 |
| 6. OS. 602/2012 | |
| 7. RA. 36/2013 | <u>ARGUMENTS</u> |
| 8. OS. 166/2015 | |
| 9. OS. 424/2015 | |
| 10. OS. 537/2015 | 6. OS. 1820/2015 |

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 14-06-2021

| I Session (Morning) | II Session (Afternoon) |
|---|--|
| <u>HEARING</u> | <u>HEARING</u> |
| 1. OS. 1605/2006 2. OS. 2007/2006 3. OS. 1375/2008 4. OS. 1453/2008 5. OS. 1827/2008 6. OS. 2149/2008 7. OS. 243/2009 8. OS. 334/2009 9. OS. 521/2009 10. OS. 1136/2009 11. FDP. 32/2009 12. OS. 1412/2009 13. EX. 66/2011 14. OS. 12/2012 15. OS. 154/2012 | 1. OS. 498/2014 2. OS. 970/2014 3. OS. 1026/2014 4. OS. 1080/2014 5. OS. 1129/2014 6. OS. 1152/2014 7. OS. 1342/2014 8. OS. 1369/2014 9. OS. 1788/2014 10. OS. 335/2015 11. OS. 1149/2015 12. OS. 842/2020 13. MC. 314/2020 14. FDP. 13/2021 ARGUMENTS 15. RA. 36/2017 |

Sd/-
C/c VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **14.06.2021**
CIVIL CASES

| MORNING SESSION | AFTERNOON SESSION |
|---|----------------------|
| <p><u>HEARING</u></p> <p>1) OS. 1936/2006 2) RA. 94/2012 3) Ex. 77/2016 4) OS. 1198/2018</p> | |

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.